

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

ORDER

No.: 1463

Dated: 05.03.2019

Consequent upon the appointment by absorption of System Officers and System Assistants, in the pay structure of Grade Level-4 (25500-81100) and Grade Level-2 (19900-63200) respectively, in the District Courts of Kashmir and Jammu divisions vide High Court No. 1437 dated 28.02.2019, read with High Court Notification No. 1266 dated 01.01.2019, the following postings/adjustments of System Officers and System Assistants are hereby ordered in the interest of administration:

A) Kashmir Division:

1) System Officers:

- 1) Shri Showkat Hussain Khan S/o Mohd. Yousuf Khan R/o Gopal Pora, Anantnag is posted as System Officer in the Court of Principal District & Sessions Judge, Baramulla. He shall also attend the Court of Additional District & Sessions Judge, Sopore three days in a week to be decided by the concerned Principal District & Sessions Judge.
- 2) Shri Bilal Ahmad Mir S/o Ab. Salam Mir R/o Chandian Pajan, Kulgam is posted as System Officer in the Court of Principal District & Sessions Judge, Kupwara. He shall also attend the Court of Additional District & Sessions Judge, Handwara three days in a week to be decided by the concerned Principal District & Sessions Judge.
- 3) Shri Prince Hilal Ahmad Rather S/o Mohammad Ashraf Rather R/o Brienty Batapora, Anantnag is posted as System Officer in the Court of Principal District & Sessions Judge, Kulgam.
- 4) Shri Malik Tariq Mohd. S/o Gh. Mohd. Malik R/o Pulwama is posted as System Officer in the Court of Principal District & Sessions Judge, Pulwama.
- 5) Shri Javeed Ahmad Bhat S/o Abdul Majid Bhat R/o Ondruss Pampore, Pulwama is posted as System Officer in the Court of Principal District & Sessions Judge, Shopain.
- 6) Shri Jahangir Qayoom S/o Abdul Qayoom R/o Nowabazar, Khas Srinagar is posted as System Officer in the Court of Principal District & Sessions Judge, Bandipora.
- 7) Shri Zahoor Ahmad Dar S/o Gh. Rasool Dar R/o Jaggerpora Handwara, Kupwara is posted as System Officer in the Court of Principal District & Sessions Judge, Kargil.



- 8) Shri Faheem Manzoor Khamoosh S/o Manzoor Ahmad Khamoosh R/o Shamaswari, Srinagar is posted as System Officer in the Court of Principal District & Sessions Judge, Srinagar.
- 9) Shri Jigmet Lhanzes S/o Tsering Angchuk R/o Tia, Leh is posted as System Officer in the Court of Principal District & Sessions Judge, Leh.
- 10) Shri Tajher Bashir S/o Bashir Ahmad Mir R/o Pehroo, Anantnag is posted as System Officer in the Court of Principal District & Sessions Judge, Anantnag.
- 11) Shri Sajad Ahmad Wani S/o Abdul Aziz Wani R/o Natipora Chadura, Budgam is posted as System Officer in the Court of Principal District & Sessions Judge, Ganderbal.
- 12) Shri Mohd. Iqbal Bhat S/o Mohd. Yousuf Bhat R/o Kokergund, Kulgam is posted as System Officer in the Court of Principal District & Sessions Judge, Budgam.

II) System Assistants

- 1) Shri Owais Ahmad Shah S/o Mohd. Yaqoob Shah R/o Awanta Bhawan, Srinagar is posted as System Assistant in the Court of Principal District & Sessions Judge, Ganderbal.
- 2) Ms Shaista Jalal D/o Jalal-Ud-Din R/o Rajbagh, Srinagar is posted as System Assistant in the Court of Principal District & Sessions Judge, Srinagar.
- 3) Ms Towheeda Qasim D/o Syed Qasim Shah R/o Bagwanpora Lal Bazar, Srinagar is posted as System Assistant in the Court of Principal District & Sessions Judge, Srinagar.
- 4) Ms Humyara Mohi-Ud-Din D/o Syed Mohi-Ud-Din R/o MIG Colony, Bemina, Srinagar is posted as System Assistant in the Court of Principal District & Sessions Judge, Pulwama.
- 5) Ms Fozia Aman D/o Aman Ullah Khan R/o Trikanjan, Uri, Baramulla is posted as System Assistant in the Court of Principal District & Sessions Judge, Budgam.
- 6) Ms Shagufta Jawad D/o Jawad Ahmad Khan R/o Phalipora, Uri, Baramulla is posted as System Assistant in the Court of Principal District & Sessions Judge, Baramulla.
- 7) Shri Asif Zahid Naqashbandi S/o Zahid Hussain Naqashbandi R/o Barbar Shah, Srinagar is posted as System Assistant in the Court of Principal District & Sessions Judge, Bandipora.
- 8) Shri Syed Tufail S/o Syed Zakir Hussain R/o Niloosa Uri, Baramulla is posted as System Officer in the Court of Principal District & Sessions Judge, Kupwara.
- 9) Shri Iqbal Hussain Beigh S/o Akhtar Ali Beigh R/o Pandrethen, Srinagar is posted as System Assistant in the Court of Principal District & Sessions Judge, Baramulla.
- 10) Ms Wahida Rehman D/o Shamim Farooq Malla R/o Sogam Chadoora, Budgam is posted as System Assistant in the Court of Principal District & Sessions Judge, Budgam.
- 11) Shri Suhail Bin Sidiq S/o Mohd. Sidiq Dar R/o Qasbahagat, Anantnag is posted as System Assistant in the Court of Principal District & Sessions Judge, Anantnag.

- 12) Ms Rohee Maqbool W/o Mohammad Iqbal Tantray R/o Shairabad Tral, Pulwama is posted as System Assistant in the Court of Principal District & Sessions Judge, Pulwama.
- 13) Shri Arshid Ahmad Pala S/o Mohd. Ahsan Pala R/o Manigam, Kulgam is posted as System Assistant in the Court of Principal District & Sessions Judge, Kulgam.
- 14) Shri Abrar Ashraf S/o Mohd. Ashraf Raina R/o Arihal, Pulwama is posted as System Assistant in the Court of Principal District & Sessions Judge, Shopain.
- 15) Shri Ahmed Hussain S/o Nissar Ali R/o Pushku, Kargil is posted as System Assistant in the Court of Principal District & Sessions Judge, Srinagar.
- 16) Ms Kaneez Toyeeba W/o Mohd. Javaid R/o Hardass Kargil is posted as System Assistant in the Court of Principal District & Sessions Judge, Kargil.
- 17) Ms Zainab Naz D/o Hussain R/o Turtuk Nobra, Leh is posted as System Assistant in the Court of Principal District & Sessions Judge, Leh.
- 18) Shri Ishfaq Mohi-Ud-Din S/o Ghulam Mohi-Ud-Din R/o Dialgam, Anantnag is posted as System Assistant in the Court of Principal District & Sessions Judge, Anantnag.

B) Jammu Division:

I) System Officers:

- 1) Shri Bashir Ahmad Bhat S/o Abdul Gani Bhat R/o Gusoo, Pulwama is posted as System Officer in the Court of Principal District & Sessions Judge, Ramban.
- 2) Shri Zahoor-u- Jan Mir S/o Ab. Gani Mir R/o Wagar Khansahib, Budgam is posted as System Officer in the Court of Principal District & Sessions Judge, Udhampur.
- 3) Shri Rizwan Ajaz Bhat S/o Ajaz Ahmad Bhat R/o Khiram Bijbehara, Anantnag is posted as System Officer in the Court of Principal District & Sessions Judge, Kishtwar.
- 4) Shri Anupam Wangoo S/o T. K. Wangoo R/o Pinjurah Batapora, Shopian A/P Jakhani, Udhampur is posted as System Officer in the Court of Principal District & Sessions Judge, Reasi.
- 5) Shri Waseem-ul-Haq S/o Abdul Haq Zargar R/o Mun-dhar, Doda is posted as System Officer in the Court of Principal District & Sessions Judge, Baderwah. He shall also attend the Court of Additional District & Sessions Judge, Doda three days in a week to be decided by the concerned Principal District & Sessions Judge.
- 6) Ms Ruchy Gupta D/o Sat Pal Gupta R/o Dheeran, Ramnagar, Jammu is posted as System Officer in the Court of Principal District & Sessions Judge, Samba.
- 7) Shri Varun Chibber S/o Vijay Kumar Chibber R/o Rajal Nowhsera, Rajouri is posted as System Officer in the Court of Principal District & Sessions Judge, Rajouri. He shall also attend the Court of Principal District & Sessions Judge, Poonch three days in a week to be decided by the Principal District & Sessions Judge, Rajouri.

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- 8) Ms Rigzin Chorol D/o Ishey Dawa R/o Latho, Leh is posted as System Assistant in the Court of Principal District & Sessions Judge, Jammu.
- 9) Shri Naresh Kumar S/o Banarsi Lal R/o Chatha Pind P/O Bhour Camp Jammu is posted as System Officer in the Court of Principal District & Sessions Judge, Jammu.
- 10) Ms Shivani Gupta D/o Davinder Mahajan R/o Ward No. 8, Samba is posted as System Officer in the Court of Principal District & Sessions Judge, Kathua.

II) System Assistants

- 1) Shri Zubair Ahmad Khan S/o Feroz-Ud-Din Khan R/o Bijhama Uri, Baramulla is posted as System Assistant in the Court of Principal District & Sessions Judge, Ramban.
- 2) Shri Abdul Rouf Pinchoo S/o Abdul Rashid Pinchoo R/o Khanabal Nathipora, Anantnag is posted as System Officer in the Court of Principal District & Sessions Judge, Bhandarwah.
- 3) Shri Visal Koul S/o Ravi Kumar Koul R/o Srinagar A/P Janipur Colony, Jammu is posted as System Assistant in the Court of Principal District & Sessions Judge, Kishtwar.
- 4) Shri Mohd. Iqbal Khan S/o Mohd. Taj Khan R/o Degwar Maldian, Poonch is posted as System Assistant in the Court of Principal District & Sessions Judge, Poonch.
- 5) Shri Mohd. Yasir S/o Intazar Hussain R/o Bayala Haveli, Poonch is posted as System Assistant in the Court of Principal District & Sessions Judge, Rajouri.
- 6) Ms Priya Mussa D/o Lalit Kumar R/o Mattan, Anantnag A/P Barrian, Udhampur is posted as System Assistant in the Court of Principal District & Sessions Judge, Udhampur.
- 7) Shri Deep Kumar S/o Prem Chand R/o Tajor Ramnagar, Udhampur is posted as System Assistant in the Court of Principal District & Sessions Judge, Bhandarwah.
- 8) Shri Nancy Banoo S/o Abdul Wahid R/o Banola Thathri, Doda is posted as System Assistant in the Court of Principal District & Sessions Judge, Jammu.
- 9) Shri Pradeep Singh S/o Vijay Singh R/o Dhaeri Ramnagar, Udhampur is posted as System Assistant in the Court of Principal District & Sessions Judge, Kathua.
- 10) Shri Sumit Sharma S/o Nand Lal R/o Ritti, Udhampur is posted as System Assistant in the Court of Principal District & Sessions Judge, Reasi.
- 11) Ms Priyanka Pawar D/o Surinder Bhushan R/o Shazadpur A/P Gandhi Nagar, Jammu is posted as System Assistant in the Court of Principal District & Sessions Judge, Samba.
- 12) Ms Seema Chalotra D/o Madan Lal Chalotra R/o Smilpur, Samba, Jammu is posted as System Assistant in the Court of Principal District & Sessions Judge, Kathua.

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- 13) Shri Angraz Singh S/o Manjeet Singh R/o Baramulla A/P Govind Pura Satwari, Jammu is posted as System Assistant in the Court of Principal District & Sessions Judge, Jammu.

Note:

- i) All the appointees are directed to join their place of postings within a period of 15 days from the date of receipt of this Order.
- ii) All the Presiding Officers before whom the aforesaid appointees have to join are directed to check all testimonials of the appointees and get them verified from the concerned issuing authorities.
- iii) All the Presiding Officers, before whom the appointees have to join, are directed to get the character and antecedents of the appointees verified from the Inspector General of Police, CID, Jammu & Kashmir.
- iv) The appointees are directed to give an undertaking before the Presiding Officer at the time of their joining in the shape of affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case any adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir in that event his/her appointment may be deemed to be cancelled ab-initio and shall have no claim on his/her appointment.
- v) The salary of the appointees shall not to be drawn unless a satisfactory report in respect of (ii) & (iii) above is received by the concerned Presiding Officer.

By Order

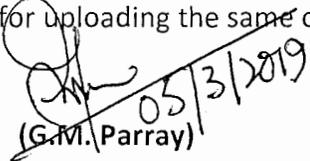
Sd/
(Jawad Ahmed)
Principal Secretary to
Hon'ble the Chief Justice

No. 1007-1033/Psy

Dated: 05.03.2019

Copy to the:

1. Registrar General, High Court of J&K, Jammu.
2. Registrar Vigilance, High Court of J&K, Jammu.
3. Registrar Rules, High Court of J&K, Jammu.
.....for information.
- 4-25. Pr. District & Sessions Judge, Jammu/ Kathua / Rajouri/ Poonch/ Udhampur/ Baderwah/ Samba/ Kishtwar/ Reasi/ Ramban/ Srinagar/ Anantnag/ Bandipora/ Baramulla/ Budgam/ Ganderbal/ Kargil/ Kulgam/ Kupwara/ Leh/ Pulwama/ Shopian, for information and necessary action.
26. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website.


(G.M. Parray)
Joint Registrar

05/03/19